

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

13. C.P.(IB)-08(MB)/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **23.03.2021**

NAME OF THE PARTIES: Gates India Pvt.Ltd

V/s

Gammon Engineers And Contractors Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Ms. Tanushree Sogani, counsel appearing for the petitioner and Mr. P.G. Sabnis, counsel appearing for the respondent are present through virtual hearing. At the request of both sides, list this matter on 28.04.2021.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)